## Funds for Orissa and Bihar

- 509. SHRI RAM CHANDRA KHUNTIA: WIII the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether it is a fact that the State Government of Orissa and Bihar have alleged UPA Government for its discriminatory attitude towards them in regard to releasing funds; and
- (b) if so, the total funds released for Orissa and Bihar by his Ministry from 2002 to 2010, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) There is no discrimination in releasing funds to the State Governments of Bihar and Orissa. The central assistance released to the State Governments of Bihar and Orissa from 2001-2002 to 2009-10 under various centrally sponsored schemes of the Ministry is given in the Statement.

Statement

Details of funds to Orissa and Bihar under various schemes

(Rs. in lakh)

SI.No.	Year	Central Assistance Released	
-		Orissa	Bihar
1	2001-02	2484.19	845.05
2	2002-03	2154.61	85.00
3	2003-04	1150.07	1101.69
4	2004-05	353.88	1122.03
5	2005-06	1775.79	1123.95
6	2006-07	3580.68	4817.74
7	2007-08	4066.29	1758.58
8	2008-09	6838.84	7420.38
9	2009-10	2554.55	3861.25

## Scavenging-free India

510. DR. JANARDHAN WAGHMARE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of cities and towns in India which have become scavenging-free; and
- (b) by when India will be free from this most enslaving, degrading and dehumanising occupation?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) Under the Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS), 18 States/UTs had identified 1.18 lakh manual scavengers and their dependents. As reported by the States/State Channelising Agencies, all the eligible and willing beneficiaries have been given loan under the Scheme for taking up alternative occupations. However, the States/U.Ts have been requested to confirm that all the beneficiaries have been suitably rehabilitated in their alternative occupations.

Under the Integrated Low Cost Sanitation Scheme (ILCS) of the Ministry of Housing and Urban Poverty Alleviation, dry latrines are converted into pour flush latrines for liberating manual scavengers from the practice of carrying night soil. Only Bihar, Uttar Pradesh and Uttarakhand have reported existence of dry latrines in their States. ILCS aims at conversion of all dry latrines by December, 2010.

## Death of sweeper due to poisonous gases

†511. SHRI KAPTAN SINGH SOLANKI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that every year sweepers die due to poisonous gases while cleaning sewers;
  - (b) if so, the details thereof;
- (c) whether Government is considering to move any proposal to provide suits, masks and security equipments to those workers who work in main holes; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (d) According to the information furnished by the National Commission for Safai Karamcharis 13 such deaths took place throughout the country during the years 2009 and 2010.

The Government has constituted a working Group in the Ministry of Labour and Employment to look into the issue pertaining to Sanitation Workers and Leather Workers in the country, and of

<sup>†</sup>Original notice of the question was received in Hindi.